GOVERNMENT OF INDIA MINISTRY OF AYURVEDA, YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH)

LOK SABHA UNSTARRED QUESTION NO. 4632 TO BE ANSWERED ON 23RD MARCH, 2018

REDUCTION OF FUNDS TO STATES

4632. SHRI DILIP PATEL: PROF. RAVINDRA VISHWANATH GAIKWAD:

Will the Minister of AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) be pleased to state:

- (a) whether the benefit of AYUSH system of medicines in AYUSH hospitals are not being provided to people due to paucity of funds and if so, the details thereof;
- (b) whether the amount released to the States for the financial year 2016-17 has been reduced and if so, the details thereof and the reasons therefor, State/UTwise;
- (c) whether the Government proposes to increase annual benefit for promotion of AYUSH system of medicine; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF STATE (IC) OF THE MINISTRY OF AYURVEDA, YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (SHRI SHRIPAD YESSO NAIK)

- (a): Health is a State subject. Providing benefit of AYUSH system of medicines to people in AYUSH Hospitals comes under the purview of State/UT Government. However, under Centrally Sponsored Scheme of National AYUSH Mission (NAM), there is provision of financial assistance for upgrading AYUSH Hospitals and setting up of upto 50 bedded integrated AYUSH hospitals. The State/UT Governments are eligible to submit their proposal through the State Annual Action Plan (SAAP) as per the guidelines of the scheme.
- (b): No. Instead, the Ministry released Rs. 417.12 Crore during 2016-17 which is more than the release of Rs. 331.01 Crore made in 2015-16. The State/UT-wise release under NAM during 2015-16 and 2016-17 is attached as **Annexure.**
- (c) & (d): Under Centrally Sponsored Scheme of National AYUSH Mission, Central Government has allocated Rs. 503.530 Crore to States/UTs during 2018-19 for promotion of AYUSH system of medicine through different activities of NAM. The resource pool allocated under NAM for each State/UT Government has been communicated to them. Accordingly, States/UTs are required to prepare their State Annual Action Plans (SAAPs) as per their requirements in accordance with NAM guidelines.

 $\label{eq:Annexure} Annexure \\$ Status of grant-in-aid released during 2015-16 and 2016-17 under National AYUSH Mission (NAM) $(Rs.\ In\ lakhs)$

Sl. No.	Name of States/UTs	2015-16	2016-17
1	Andaman & Nicobar	151.777	394.821
2	Andhra Pradesh	1400.383	1125.531
3	Arunachal Pradesh	527.554	465.450
4	Assam	1410.508	1631.649
5	Bihar	313.975	1752.914
6	Chandigarh	0.000	509.320
7	Chhattisgarh	858.257	1624.737
8	Dadra & Nagar Haveli	0.000	91.797
9	Daman & Diu	0.000	113.184
10	Delhi	593.598	0.000
11	Goa	118.725	622.597
12	Gujarat	792.693	1533.046
13	Haryana	579.791	1034.396
14	Himachal Pradesh	421.480	614.212
15	Jammu & Kashmir	792.150	769.208
16	Jharkhand	624.723	48.011
17	Karnataka	1560.253	1241.455
18	Kerala	1273.778	891.204
19	Lakshdweep	189.223	509.729
20	Madhya Pradesh	3253.341	2645.333
21	Maharashtra	1282.734	529.186
22	Manipur	828.801	1229.987
23	Mizoram	405.693	603.754
24	Meghalaya	375.119	802.743
25	Nagaland	873.095	521.284
26	Odisha	1865.281	1221.301
27	Puducherry	144.175	170.000
28	Punjab	299.507	1317.811
29	Rajasthan	2819.606	2225.209
30	Sikkim	608.151	874.071
31	Tamilnadu	87.700	1980.541
32	Telanagana	1091.463	1330.696
33	Tripura	472.354	334.062
34	Uttar Pradesh	4539.270	8466.625
35	Uttarakhand	621.238	1187.929
36	West Bengal	1924.852	1298.056
	TOTAL	33101.248	41711.849